

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 59

Dated Guwahati, the 27th August, 2020

Considering the recommendations made by the "Committee for considering opening of courts, or imposing restrictions on court functioning of the Gauhati High Court and subordinate Courts" as well as taking into account the inputs received from various sources including the Health Department and reports from the news agencies etc. regarding the present scenario of the COVID-19 pandemic in the district of Kamrup (Metro), Hon'ble the Chief Justice has been pleased to direct as follows:

- (i) Court work shall be restricted.
- (ii) There shall be staggered listing of cases before the Courts. Cases of all roster subjects will be listed. However, the cases which are in the final stage of hearing shall not be listed till such arrangement is modified.
- (iii) This shall come into force with effect from 31st August, 2020 (Monday) until further decision, subject to the COVID-19 situation in the District of Kamrup (Metro).

By order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC. III - 06/2020 / 2254-81 /G dated Guwahati, the 27th August, 2020.
Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The District & Sessions Judge, _____ Assam.
5. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
6. The Principal Judge, Family Court, _____ Assam.
7. The Member, MACT, _____, Assam.
8. The Presiding Officer, Special Court _____, Assam.
9. The Presiding Officer, Labour Court _____, Assam.
10. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
11. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.


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(Contd..)

12. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
13. The President/Secretary, All Assam Lawyers' Association, Guwahati.
14. The President/Secretary, Lawyers' Association, Guwahati.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
19. The Court Manager, Gauhati High Court, Guwahati.
20. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
22. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
23. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
24. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
25. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
26. The Chief Security Officer, Gauhati High Court, Guwahati.
27. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
28. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL

27/8/2020